(c) Review by Government on the working of the Board.

[Placed in Library. For (.a) to (.c) see No. LT-535/90.]

- III. (a)' Annual Report and Accounts of the Centre for Environment Education, Ahmedabad, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. for (a) to (c) see No. LT-534/90.]

- IV. (a) Annual Report and Accounts of the Wildlife Institute of India, Dehradun, for the year 1988-89 together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (a) to (c) see No. LT-623/.10.]

- V. A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under section 26 of the Environment (Protection) Act, 1988:—
 - (i) G.S.R. No. 913(E) dated the 24th September, 1989, publishing the Environment (Protection) Second Amendment Rules, 1989.
 - (ii) G.S.R. No. 1037(E) dated the 5th December, 1989, publishing the Rules for the Manfacture, Use, Import, Export and storage of Hazardous micro-organisms/Genetically engineered organisms or cells.
 - (iii) S.O. No. 12(E) dated the 8th January, 1990, publishing the Enironment (Protection) Amendment Rules, 1990.

- (iv) G.S.R. No. 54(E) dated the 5th February, 1990, publishing the Environment (Protection) Second Amendment Rules, 1990.
- VI. A copy (in English and Hindi) of the Ministry of Enironment and Forests Notification S.O. No. 914(E) dated the 24th October, 1989, publishing the Corrigendum to S.O. No. 64(E) dated the 18th January, 1988.

[Placed in Library. For (i) to (vi) see No. LT—532/90.]

- I. Accounts and Audit Report on Accounts (1988-89) of the Banaras Hindu University and related papers.
- II. Accounts (1986-87) of the Univer-sity of Delhi and related papers.
- III. Report and Accounts (1988-89(of the Indian Science Congress Asso. ciation, Calcutta and related papers.
- IV. Report and Accounts of the Wadia Institute of Himalayan Geology, Dehradun and related papers.
- V. Report ana Accounts (1988789) of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta and related papers.
- VI. Report and Accounts (1988-89) of the Indian Association for the Cultivation of Science, Calcutta and related papers.
- VII. Report and Accounts (1988-89) of the Maharashtra Association for the Cultivation of Science, Pune and related papers.
- VIII. Report and Accounts (1987-88) of the Rashtriay Sanskrit Sansthan, New Delhi and related papers.
- IX. Report and Accounts (1988-89) of the Kendriay Bhandar, Central Government Employees Consumer

Cooperative Society limited. New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE; AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Accounts of the Banaras Hindu University for the year 1988-89 and the Audit Report thereon (Volumes I and II).
- (b) Audit Report on Annual Accounts of the Banaras Hindu University for year 1988-89.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Librae. For (a to (c)' see No. LT—630/90.]

- II. (a) Annual Accounts \at the University of Delhi, for the year 1986-87, together with the Audit Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library, (a) and (b) see No. LT—629/90.]

- III. (a) Annual Report and Acconts of the Indian Science Congress Association Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

fPlaced in Library, (a) and (b) see No. LT—624/90.]

IV (a) Annual Report and Ac- ! counts of the Wadia Institute of

Himalayan Geology, Dehradun, for the year 1988-89.

(b) Statement by Government accepting the above Report.

[Placed in Library, (a) and (b) see No. LT-627/90.]

- V. (a) Annual Report and Accounts of the Satyendra Nath Bose National Centre for Basic Sciences, Calcutta, for the year 1988-80, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- ' [Placed in Library, (a) and (b) see No. LT-626/90]
- VI. (a) Annual Report and Accounts "of the Indian Association for the Cultivation of Science, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library, (a) and (b) see No. LT-625/90.]

- VII. (a) Annual Report and Accounts of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. For (a) to (b) see No. LT-628/90.

- VIII. (a) Annual Report and Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1987-88.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Pleased in Library. For (a) and (b) see No. LT-537/90.]

IX. (a) Annual Report and Accounts of the Kendriya Bhandar, Central Government Employees Consumer Cooperative Society Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in library. For (a) and (b) see No. LT-538/90.]

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, the Government assured us that they would make a statement on Nepal... (Interruptions).......

REPORTED ATROCITIES AGAINST SCHEDULEDCASTES WOMEN IN MADHYA PRADESH

SHRIMATI JAYANTHI NATARA-JAN (Tamil Nadu): Madam Deputy Chairman, I want to bring a very important issue to the notice of the House. Two of our Members, Kumari Saveeda Khatun and Shrimati Satva Bahin have also gone to the place. Madam, in Madhya Pradesh on Holiday, centuries old obscene practice of asking Scheduled Caste women to dance naked with their men beating the drums was again brought into being near a village near Shivpuri. The men were asked to beat the drums and the women were told to come out and dance naked in pursuance of an age old custom and when the women refused, they were severely beaten up by the local people who belong to a particular political party, a fundamentalist political They were severely beaten and one man was also killed. Madam, though an inquiry was ordered by the State Government, three most important people, the Sarpanch of the village and two others who were responsible for bringSngl this about have not been arrested but other people have been arrested who have got nothing to do with the incident.

51 RS—8

Madam, we are very worried because the people involved to the incident have not been arrested because of their connections with a particular political party. Madam therefore, we have seen that justice will not be done and this is the kind of practice which is going to result in taking women back to the dark ages. Therefore, my request to you is that we might immediately have a discussion in the House on the rising atrocities against women regardless of partylines. Secondly, Madam the Home Minister may be directed to enquire into the matter because the State Government is not doing anything about that and we are very much worried that this kind of practice will spread. Two of our Members have gone to the place and they have seen what has happened.

कुमारी सईदा खातून (मध्य प्रदेश) वहां देखा गया है उन लोगों का बहुत नकसान हमा है। मकान जलाये गये हैं। कपड़े गहीं हैं उरके पास पहनने के लिए; पानी पीने के लिए बर्तन नहीं हैं। हरिजन श्रीरतों को बूरी तरह से घायल किया गया है और ऐसी ऐसी जगहों पर भाने मारे गरे हैं कि वे न दिखाने के लिए मजबर है। सिर्फ़ दस हजार रुपे खिम-याजा के रूप में उनको दिये ा रहे हैं। यह राणि बहुत ही कम है। यह राणि उनके घर की छत डालने के लिए भी सफ़िशियंट नहीं है। यह राशि बढ़ायी जानी चाहिए। हमने वहां के होम मिनिस्टर शीतला साहब से बात की थी लेकिन उन्होंने इस पर कोई ध्यान नहीं दियान सेन्द्रल गवर्नमेंट के गृह मंत्री यहां भौजूद हैं उनसे मेरा निवेदन है कि मध्य प्रदेश गवर्नमेंट को जो कि बी०जे०पी० की गवर्नमेंट है उनको इस बात के लिए मजबूर करें कि उनकी यह राशि वह बढायें। जिन लोगों ने मर्डर किया है उनमें गांव का सरपंच भी है। उसकी इमीडिएटली ग्ररेस्ट करने के ग्रार्डर निकाले जायें। 34 श्रादमी ग्ररेंस्ट कियें गर्थ हैं उसमें से हो सकता ह कुछ बेगुनाह धरेस्ट हो गये हों। लेकिन जो असली गुनाहगार है जिसके बारे में नांव वाले